

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 972 /Confdl. /2022  
II-15-2/2005 (Pt. III)

Bilaspur, dated 01 / 07 /2022

Copy of Order Nos. F.No. 7321/1951/XXI-B/C.G./2022 dated 01.07.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd... 2/-

{2}

14. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
15. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17.
  - i. Shri Vijay Kumar Hota, Special Judge under S.C. & S.T. (P.A.) Act, Baikunthpur,  
*for information and compliance. He is directed to take charge at his new place of posting on or before 15.07.2022 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same on or before 15.07.2022 under intimation to this Registry.*
  - ii. Smt. Geeta Neware, I Additional District & Sessions Judge, Sakti,  
*for information and compliance. She is directed to take charge at her new place of posting on or before 15.07.2022 and send her handing and taking over charge reports.*
18. District & Sessions Judge, Janjgir-Champa for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, she should vacate the same on or before 15.07.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
19. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
22. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.

Contd... 3/-

{3}

23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
25. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/D.E./ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

01.07.2022

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)**

**ORDER**

**1 JUL 2022**

Nava Raipur, dated .07.2022

F. No. **7321/1951/XXI-B/C.G./2022**. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 971/Confdl./2022/ II-15-2/2005 (Pt.III)/ II-2-17/2001 (Pt.IV), Bilaspur, dated 29th June, 2022, by withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Schedule below, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Vijay Kumar Hota, Special Judge under S.C. & S.T.(P.A.) Act, Baikunthpur	Judge, Family Court, Bemetara
2	Smt. Geeta Neware, I Additional District and Sessions Judge, Sakti	Judge, Family Court, Jashpur

**आदेश**

नवा रायपुर, दिनांक .07.2022

क. /1951/21-ब/छ.ग./2022. कुटुंब न्यायालय अधिनियम, 1984 (क्रमांक 66 सन् 1984) की धारा-4 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, गिलासपुर की सहमति से एवं ज्ञापन क्रमांक 971/Confdl./2022/ II-15-2/2005 (Pt.III)/ II-2-17/2001 (Pt.IV). Bilaspur, dated 29th June, 2022 के अनुपालन में नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित, निम्नलिखित उच्चतर न्यायिक सेवा के सदस्यों की सेवाएं वापस लेते हुए उनको अनुसूची के कण्डिका (3) में दर्शित अनुसार न्यायाधीश, कुटुंब न्यायालय के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात् :-

स. क्र.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	न्यायालय का नाम
(1)	(2)	(3)
1	श्री विजय कुमार होता, विशेष न्यायाधीश, अनुसूचित जाति तथा अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम, बैकुंठपुर	न्यायाधीश, कुटुंब न्यायालय, बेमेतरा,
2	श्रीमती गीता नेवारे, प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, सक्ती	न्यायाधीश, कुटुंब न्यायालय, जशपुर

**By order and in the name of the  
Governor of Chhattisgarh,**

(Ram Kumar Tiwari)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

// 2 //

Endt.No. 7322 /1951/XXI-B/C.G./2022

Nava Raipur, dated .07.2022

1 JUL 2022

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattishgarh, Bilaspur, with reference to Memo No. 971/Confdl./2022/ II-15-2/2005 (Pt.III)/ II-2-17/2001 (Pt.IV), Bilaspur, dated 29th June, 2022,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Bemetara, Jashpur, Baikunthpur, Janjgir-Champa,
4. Shri Vijay Kumar Hota, Special Judge under S.C. & S.T.(P.A.) Act, Baikunthpur,
5. Smt. Geeta Neware, I Additional District and Sessions Judge, Sakti,
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
7. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

(Anil Kumar Pandey)  
01.7.2022

(Anil Kumar Pandey)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department